

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10899/2005

(From the judgement and order dated 16/02/2005 in SCA No. 16599/2003
of The

HIGH COURT OF GUJARAT AT AHMEDABAD)

DEVISINGH MEENA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With office report)

(for final disposal)

Date: 02/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Pramod B. Agarwala,Adv.

Ms. Praveena Gautam, Adv.

For Respondent(s)

Mr. S.Vallinayagam, Adv.

Mr. S.Prabu Ramasuramanian, Adv. for

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not today.

(Parveen Kr. Chawla)

Court Master

(Khushi Ram)

Court Master